

(2022) 09 NCLAT CK 0020

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 946 Of 2022

Arete Services Pvt. Ltd

APPELLANT

Vs

SOMA Networks Software
Engineering Pvt. Ltd

RESPONDENT

Date of Decision: Sept. 7, 2022

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Mani Bhushan S

Final Decision: Dismissed

Judgement